

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2022/ 198

Date: 10/05/2022

Pursuant to the Notice No. RHC/Exam Cell/Driver/2020/1278 & 1380 dated 04.03.2022 & 23.03.2022 respectively, following candidates declared successful in the recruitment to the post of chauffeur, are hereby appointed as Chauffeur (Probationer Trainee) in the establishment of Rajasthan High Court, on the fixed remuneration of Rs. 14600/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S.N.	Name of Candidates Sarva Shri/Ms./Smt.	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	Narender Singh Rathor S/o Shri Moti Singh Rathor	10.12.1991	M	General	Jodhpur
2	Mool Singh S/o Shri Chain Singh	03.05.1986	M	General	Jodhpur
3	Ashok Kumar Prajapat S/o Shri Prabhu Narayan Kumawat	30.01.1985	M	General	Jaipur
4	Manjeet Singh S/o Shri Niranjana Singh	28.01.1991	M	General	Jodhpur
5	Sandeep Kumar S/o Shri Satbir Singh	08.12.1991	M	General	Jaipur
6	Monendar Singh Sisodia S/o Shri Naval Singh Sisodia	09.01.1990	M	General	Jodhpur
7	Sharwan Kumar Jat S/o Shri Nola Ram Jat	05.07.1990	M	OBC- NCL	Jaipur
8	Manoj Kumar S/o Shri Sahab Ram	14.04.1991	M	General	Jodhpur
9	Bajrang Singh S/o Shri Prthvi Singh	05.05.1986	M	General	Jaipur
10	Ajay Singh S/o Shri Sahab Ram	15.04.1990	M	SC	Jodhpur
11	Pramod Puri Goswami S/o Shri Lal Puri Goswami	01.07.1985	M	General	Jodhpur
12	Gyan Prakash Meena S/o Shri Anna Ram Meena	01.06.1987	M	ST	Jodhpur
13	Ramavtar Saini S/o Shri Nanag Ram Saini	06.01.1986	M	OBC- NCL	Jaipur
14	Deepak S/o Shri Sarvan Ram	05.07.1987	M	SC	Jodhpur
15	Shivshankar Nagar S/o Shri Ramkishan Nagar	07.10.1993	M	OBC- NCL	Jaipur
16	Anil Kumar S/o Ram Kumar	10.06.1993	M	SC	Jodhpur



17	Ladu Khan S/o Shri Farid Khan	06.02.1993	M	OBC- NCL	Jodhpur
18	Rohitash Meena S/o Shri Daulat Ram Meena	10.05.1994	M	ST	Jaipur
19	Manraj Meena S/o Shri Prahalad Meena	13.03.1993	M	ST	Jodhpur
20	Ram Singh Yadav S/o Shri Prakash Chand Yadav	10.06.1996	M	OBC- NCL	Jaipur
21	Prakash Buri S/o Shri Kaluram Buri	26.03.1991	M	OBC- NCL	Jaipur
22	Prem Prakash S/o Shri Poona Ram	30.04.1993	M	OBC- NCL	Jodhpur
23	Saurabh Kumar S/o Shri Babu Lal Meena	07.04.1994	M	ST	Jaipur
24	Chauth Mal S/o Shri Bhuda Ram	05.05.1990	M	SC	Jaipur
25	Rohitaswa Singh Rajput S/o Shri Pushpendra Singh	10.07.1992	M	EWS	Jaipur
26	Ramniwas Gurjar S/o Shri Banwari Lal Gurjar	15.09.1986	M	MBC- NCL	Jaipur
27	Rajpal Singh Shekhawat S/o Gajendra Singh	03.07.1993	M	EWS	Jaipur
28	Chanderpal Sharma S/o Shri Sajan Kumar Sharma	20.06.1996	M	EWS	Jaipur
29	Subhash Kirad S/o Shri Bhanvar Lal Kirad	01.07.1992	M	SC	Jaipur
30	Rajendra Goyal S/o Shri Suraj Prakash	26.07.1984	M	SC	Jodhpur
31	Bhanu Pratap Singh S/o Rajender Kumar Chauhan	13.09.1974	M	General/ Ex. Service	Jodhpur
32	Pushpendra Singh Parmar S/o Shri Ram Bharosi Singh Parmar	01.06.1980	M	General/ Ex. Service	Jodhpur
33	Sahiram S/o Shri Deep Chand	16.03.1982	M	OBC- NCL/ Ex- Service	Jaipur
34	Shabana Habshi D/o Shri Azam Khan	20.06.1990	F	General	Jodhpur
35	Bhagwan Singh Rathore S/o Shri Himmat Singh Rathore	09.07.1982	M	General/ Ex. Service	Jodhpur

Appointment of above mentioned candidates is subject to following



conditions :-

1. Appointment on the post of Chauffeur is subject to the any writ petition pending or file in future before Hon'ble High Court.
2. Appointment on the post of Chauffeur is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
3. No candidate shall be allowed to join service until he / she provides required documents / affidavit / certificates which was / were not submitted by the candidates at the time of applying / interview.
4. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if their services are not found satisfactory during the probation period of two years.
5. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the Police verification of the candidates.
6. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbents during the probation period.
7. The incumbents must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
8. The incumbents must submit last Institution Character Certificate issued by the Principal / Academic Officer of the University, College or School.
9. The incumbents must submit two Character Certificate issued by the responsible person (Separately) not connected with University, College or School and not related to him which is not more than six months old.
10. The incumbents must submit marriage certificate or affidavit in support of their marital status with number of children supported by necessary proof.
11. The incumbents must submit Certificate or affidavit regarding conviction / acquittal from any Court of Law in India.
12. Appointment of candidates on the post shall be subject to Character Verification through Police.
13. This provisional Appointment would be subject to verification of documents for which incumbents have to produce their original testimonials alongwith one self attested photo copy set of all documents with one passport size photograph.
14. Incumbents are directed to join their duties at their place of posting on or before **20.05.2022** in the office of Registrar (Administration), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur failing which, their appointment order shall stand cancelled automatically without any further notice.
15. Pay of the probationer trainee Chauffeur will be fixed in the pay Matrix Level 05 (20800-65900) after successful completion of



probation period and they will be entitled to get other allowances as per rules.

16. They will not get T.A. and joining time for this appointment.
17. Appointment of incumbents will also be subject to Rules and orders issued by the State Govt. from time to time.

By Order

Registrar (Admn.)

No:I/A(iii)(a)(1)6/2017/ 112-6

Date: 10/05/2022

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. All Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
4. Senior Librarian / Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Dedicated Cell, Rajasthan High Court, Jodhpur.
6. Confidential Section, Rajasthan High Court, Jodhpur.
- ✓ 7. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
8. Leave Clerk / Bill Clerk / Service Records / Budget / GPF / S.I. Clerk Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
9. Concerned Shri / Smt.....
10. Personal file.


Registrar (Admn.)